



2026:AHC:9547

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 304 of 2026

Hira Singh

.....Petitioner(s)

Versus

The State Of Up And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Srivastava, Harshit Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition is disposed of.
2. For order, see order of date passed in **Writ-A No.270 of 2026, Shesh Dutt Mishra vs. State of U.P. and others.**

January 14, 2026

N.S.Rathour

(Vikas Budhwar,J.)